

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1503
TO BE ANSWERED ON 10TH FEBRUARY, 2023**

DIABETIC CONTROL MEDICINES

1503: SHRI SUBBARAYAN K:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Drugs Controller General of India (DCGI) has certified diabetic control medicines produced by Patanjali Ayurveda;
- (b) if so, the details thereof and the time when such a certification was issued; and
- (c) if not, whether the Government intends to ban such products immediately?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): As prescribed in Drugs and Cosmetics Act 1940 and Rules 1945 enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/Union Territories Governments.
